

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 846 of 2019

IN THE MATTER OF:

Orbit Lifescience Pvt. Ltd.

.....Appellant

Vs.

Raj Ralhan

.....Resolution Professional

Present :

For Appellant: Mr. Anirudh, Advocate

For Respondents: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Ankita Bajpai, Advocates

O R D E R

05.09.2019 - Learned counsel appearing on behalf of 'Resolution Professional' sought for further ten days' time to file report / reply in terms of the order by this Appellate Tribunal on 21st August, 2019.

Post the case for 'Orders' on **12th September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc